

Nomination of cases by Hon'ble the Chief Justice on 19/01/2016			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
1	Article 227 – 6738/2015	Hon. P. K. S. Baghel, J.	Computer Fresh Section on 20/01/2016
2	CrI. M. A. (u/s 482) – 37131/2015 with CrI. M. A. (u/s 482) – 26628/2012	Hon. R. D. Khare, J. (both matters)	Computer Fresh Section on 19/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
3	W.P. -1575/1984	Hon. Suneet Kumar, J.	Writ A-I Section on 20/01/2016
4	First Appeal-693/1999	Hon. M. K. Gupta, J.	First Appeal Section on 20/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
20/01/2016